



भारतीय प्रतिभूति  
और विनिमय बोर्ड  
Securities and Exchange  
Board of India

By Registered Post A.D

Central Public Information Officer  
Email: cpio\_ho@sebi.gov.in

CPIO/ NS/659436/2021-22/33133/2  
November 16, 2021

**Shri Gaurav Gupta**  
59 III Block, Purani Abadi,  
Udaram Chowk, Shree Ganga Nagar,  
Rajasthan 335001  
(M): 9530205030

Sir,

**Sub: Compliance of CIC Order no. CIC/SEBIH/A/2019/659436 dated 26-10-2021**

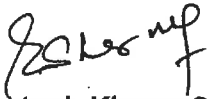
This has reference to your RTI application dated May 18, 2019 (received by SEBI on May 23, 2019) in terms of RTI Act, 2005 and in compliance of CIC Order no. CIC/SEBIH/A/2019/659436 dated October 26, 2021. Our reply is as under:

**Reply to the Query at (2):**

The direct link to Hon'ble Supreme Court Order dated 31.08.2012 is available on SEBI website under the following link:

<https://www.sebi.gov.in/enforcement/orders/aug-2012/order-in-the-matter-of-sahara-india-real-estate-corporation-limited-and-ors-23665.html>

Yours faithfully,

  
**Santosh Kumar Sharma**